

at 5/1/03

fees

21-7-05

H.R. for hearing

on 16-9-05

↓
fees

16-9-05

Hon. Mr. K.B.S. Rajan, J.M.

On the request of applicant:
Counsel, Adjourned to 11-10-05.

↓
J.M.

O.R

Pleadings are
complete in
this case - Submitted

Sharma
10-11-05

fees

11-11-05

H.R. for hearing

on 12-01-06

↓
fees

a

12.1.06

Hon. Mr. D.R. Tiwari, A.M.

None for the applicant
even in the revised call. Sri S.
Singh, learned counsel for
respondents is present.
O.A. is dismissed in
default and for non-prosecution.

↓
A.M.